

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

R.A. No. 311/2002 In
O.A. 1095/2002

New Delhi this the 17th day of January, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Shri Swadesh Ranjan, PET
S/o Shri Shiv Dayal Singh,
Govt. Boys Sr. Sec. School, Gokalpur Village,
E-Block, Delhi-94.
R/o 82/3, Shakti Vihar,
Sadatpur, Delhi-94. Applicant.

Versus

Govt. of NCT of Delhi, through,

1. Chief Secretary,
Govt. of NCT of Delhi,
Delhi achivalaya, I.P. Estate, New Delhi-110 002.
2. Secretary (Education),
Govt. of NCT of Delhi,
5, Sham Nath Marg, Delhi-54.
3. Director of Education,
Govt. of NCT of Delhi,
Old Secretariate, Delhi-54. Respondents.

ORDER BY CIRCULATION

The present RA No. 311 of 2002 has been filed by the applicant for review of the order passed in OA No. 1095/2002 on 4.10.2002.

2. In the RA the review applicant has taken more or less the same grounds to argue the RA, which they had taken while arguing the OA. While delivering the judgment, all the grounds were considered. No fresh error has been pointed out which may call for review of the order. Further, the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22 (3)(f) (i) of the Administrative Tribunals Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.


(KULDIP SINGH)
MEMBER (JUDG)

Rakesh